CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU





O.A./61/00326/2021

This the $\underline{02^{nd}}$ day of \underline{March} , 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Winner Raina, Aged 32 years S/o Sh. Chaman Lal Raina, R/o H. No. 21, Sector-1, S.S. Lane, Durga Nagar, P.O. Roop Nagar, Jammu. Pin Code: -180007.

100007.	
(Advocate: Mr. Jagmohan Singh)	
Versus	
1.	Union Territory of Jammu & Kashmir through Commissioner Secretary to Government, Department of Disaster Management, Relief and Rehabilitation Department, Civil Secretariat, Jammu. Pin Code-180001.
2.	Relief & Rehabilitation Commissioner (M), Jammu. Pin Code-180002.
3.	Director Finance, Relief & Rehabilitation (DMRR), Civil Secretariat, Jammu. Pin Code-180001.
4.	Deputy Commissioner Relief, Relief Organisation, Srinagar. Pin

Code-190001.

.....Respondents

(Advocate: - Mr. Sudesh Magotra, D.A.G.)

ORDER [ORAL]

Hon'ble Mr. Anand Mathur, Member (A):

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to consider and decide the representation dated 11.11.2020 (Annexure A-9 at page 27 of the O.A.) of the applicant by passing a reasoned and speaking order within a stipulated period of time.

- 2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents to decide the representation dated 11.11.2020 (Annexure A-9 at page 27 of the O.A.) of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of 02 months from the date of receipt of a certified copy of this order. In case the aforesaid representation is not available with the respondents, this O.A. would be treated as representation.
- 3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.
- 4. No order as to costs.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)